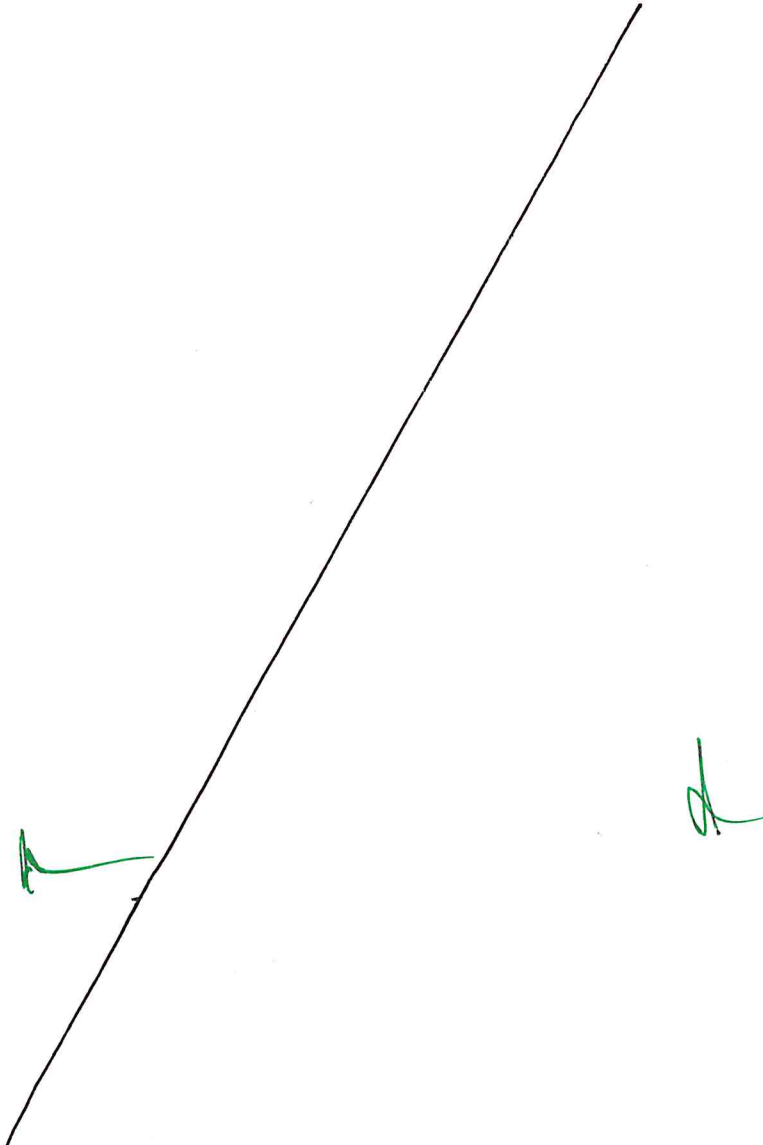


**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 15-04-2024 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

PETITION NUMBER : CP(CAA)/10(CHE)/2024
APPLICATION NUMBER : CA(CAA)/60(CHE)/2023
NAME OF THE PETITIONER : Sundaram Investment Pvt Ltd
NAME OF THE RESPONDENT(S) : --
UNDER SECTION : Sec 230-232 of CA, 2013



**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

PETITION NUMBER : CP(CAA)/6(CHE)/2024

APPLICATION NUMBER : CA(CAA)/57(CHE)/2023

NAME OF THE PETITIONER : TVS Wealth Pvt Ltd

NAME OF THE RESPONDENT(S) : --

UNDER SECTION : Sec 230-232 of CA, 2013

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**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 15-04-2024 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

PETITION NUMBER : CP(CAA)/7(CHE)/2024
APPLICATION NUMBER : CA(CAA)/56(CHE)/2023
NAME OF THE PETITIONER : TVS Capital Funds Pvt Ltd
NAME OF THE RESPONDENT(S) : --
UNDER SECTION : Sec 230-232 of CA, 2013



**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 15-04-2024 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

PETITION NUMBER : CP(CAA)/8(CHE)/2024
APPLICATION NUMBER : CA(CAA)/58(CHE)/2023
NAME OF THE PETITIONER : TVS Investments Pvt Ltd
NAME OF THE RESPONDENT(S) : --
UNDER SECTION : Sec 230-232 of CA, 2013





**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 15-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

PETITION NUMBER : CP(CAA)/9(CHE)/2024
APPLICATION NUMBER : CA(CAA)/59(CHE)/2023
NAME OF THE PETITIONER : Geeyes Capital Funds Pvt Ltd
NAME OF THE RESPONDENT(S) : --
UNDER SECTION : Sec 230-232 of CA, 2013



211. CP(CAA)/10(CHE)/2024 IN CA(CAA)/60(CHE)/2023

212. CP(CAA)/6(CHE)/2024 IN CA(CAA)/57(CHE)/2023

213. CP(CAA)/7(CHE)/2024 IN CA(CAA)/56(CHE)/2023

214. CP(CAA)/8(CHE)/2024 IN CA(CAA)/58(CHE)/2023

215. CP(CAA)/9(CHE)/2024 IN CA(CAA)/59(CHE)/2023

ORDER

Ld. Counsel Mr. T.K. Bhaskar for the Petitioner. Ld. Counsel Mr. Avinash Krishnan Ravi for RD. Mr. B. Palani along with Ms. Shree Kumari for the Official Liquidator.

In this case RD has filed the report.

OL has submitted their report.

OL report has no objections.

RD report has certain observations and the company has filed the requisite affidavit vide S.R.Nos.1849, 1850, 1851 dated 15.04.2024 dealing with the observations of RD.

IT department has raised certain observations vide letter dated 22.02.2024 and the same has been responded to by the Applicant by way of affidavit vide S.R.Nos.1852, 1853 and 1854 dated 15.04.2024.

In this case, notice has been served to SEBI and approval has been given by SEBI on 26.10.2023 (page no.271 in CP(CAA)/7(CHE)/2024).

List the Petitions for hearing on **02.05.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

Phk

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)